

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO -2529
ANSWERED ON - 22/03/2023

WELFARE OF NOMADIC AND SEMI-NOMADIC TRIBES

2529 #. MS. INDU BALA GOSWAMI

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) the welfare schemes run by the Central Government for the nomadic and semi-nomadic castes;
- (b) whether Gadia Lohar caste is included in the list of nomadic and semi-nomadic castes;
- (c) if so, the details thereof; and
- (d) whether the people of the said caste comes under the Scheduled Tribes in all the States in the country and whether the facilities available to STs are given to these nomadic castes also, if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SUSHRI PRATIMA BHOUMIK)

- (a) The Ministry has launched the scheme “ Scheme for Economic Empowerment of DNT Communities (SEED)” for welfare of DNT communities having following four components:-
 - (i) To provide coaching of good quality for DNT candidates to enable them to appear in competitive examinations,
 - (ii) To provide Health Insurance to them,
 - (iii) To facilitate livelihood initiative at community level; and
 - (iv) To provide financial assistance for construction of houses for members of these communities.
- (b) & (c) Gadia Lohar caste is included in the list of nomadic and semi-nomadic castes as per the draft report submitted by the National Commission for De-notified, Nomadic and Semi Nomadic Tribes. This report is available on the website of the Ministry of Social Justice & Empowerment.
- (d) No, Sir. Gadia Lohar community is not included in the Scheduled Tribe list of any of the States/UTs.
